

(e) who is given the pay from the school whether the teacher who has proceeded on leave or the teacher who has joined as a substitute?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) Yes, Sir.

(b) The minimum period of leave for which a substitute is provided is 45 days.

(c) A substitute is provided from the list of candidates available on the panels of various categories of teachers.

(d) No, Sir.

(e) The teacher who proceeds on leave is entitled to leave salary in case the leave is not extraordinary leave and the substitute is entitled to pay and allowances for the period for which he performs the duty.

सहकारिता ऋणों पर ब्याज की दर में कटौती

9498. श्री तिवर कुमार सिंह टांडुर:

क्या कृषि मंत्री यह बताते की कृषि क्षेत्रों में:

(क) क्या सहकारिता कृषि ऋणों पर ब्याज की दर को कम करने का कोई प्रस्ताव सरकार के विचाराधीन है; और

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है ।

कृषि तथा ग्रामीण पुनर्निर्माण संस्थानों में राज्य संज्ञा (श्री गार० बी० स्वामीनाथन):

(क) और (ख) जो नहीं । सहकारी समितियों सहित वित्तीय संस्थाओं द्वारा कृषि ऋणों पर ली जाने वाली ब्याज की दरों को समय-समय पर रिजर्व बैंक आफ इंडिया निर्धारित करता है ।

Assistant Secretaries working in I.S.I.

9499. SHRI BANWARI LAL: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) the total number of Assistant Secretaries working in the Indian Standard Institution (ISI) and what is the number of Scheduled Castes/Scheduled Tribes therein;

(b) how many posts in the grade of Assistant Secretaries were filled in during the period January 1981 to date;

(c) how many Officers belonging to Scheduled Castes/Scheduled Tribes were eligible for the post of Assistant Secretary and considered and finally selected during the above period;

(d) whether the eligible candidates of these communities have been given their due share in this grade; and

(e) if not, what steps Government propose to take in the near future for making up the deficiency?

DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJA MOHAN MOHANTY):

(a) The total number of Assistant Secretaries working in the I.S.I. is sixteen (16.) None of them belongs to the Scheduled Castes or Scheduled Tribes.

(b) One.

(c) The post of Assistant Secretary in the I.S.I., which is a Grade I post, is filled by promotion by selection from amongst Section Officers/Reporters on the basis of their combined seniority. No Scheduled Castes/Scheduled Tribes officer was eligible for being included in the consideration zone.

(d) and (e). In view of the reply to part (c), the question does not arise.